

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
COMAPNY APPEAL (AT) NO.175 OF 2017

In the matter of:

Axis Nirman and Industries Ltd. & Anr. Appellants

Vs

Hotel Birsa Pvt. Ltd. & Ors. Respondents

Present:

Mr. Buddy Rangathan and Mr. C.S. Chauhan, Advocates for Appellant.

Mr. Mayank Sapra, Advocate for R-1, R-3 & R-4, Mr. Abhijeet Sinha and Mr. Shambho Nandy, Advocates for R-2.

ORDER

13.02.2020- At the request of both sides, the matter is adjourned to **26th**
February, 2020.

(Justice Venugopal M.)
Member (Judicial)

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

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